

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5098
ANSWERED ON:27.08.2001
BILATERAL AGREEMENTS FOR NEW FLIGHTS
AJAY CHAKRABORTY;PRABODH PANDA

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government have recently negotiated a number of new bilateral agreements and granted new/additional rights to several foreign airlines; and

(b) if so, the details thereof?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) and (b): In the current year bilateral air services consultations have so far been held with Russia, Hongkong, Yugoslavia, Germany, three Scandinavian countries, Austria, Dubai and Oman. During these discussions capacity entitlement between India and these countries taken together have been enhanced by about 6550 seats per week for each side in each direction. Besides, the designated airlines of Germany has also been permitted to operate 7 frequencies out of the unused Indian entitlements subject to a commercial agreement with the designated Indian Carrier. Hyderabad and Cochin have been granted as an additional point of call to Emirates and Oman Air respectively whereas both Lufthansa (Germany) and Cathay Pacific (Hongkong) have been granted access to Bangalore.